Annexure-I

Name of the corporate debtor: GREATER KAILASH HOSPITALS PRIVATE LIMITED

Date of commencement of CIRP 30/07/2024

List of creditors as on: 25/10/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR)

Sl. No.	Name of creditor	Details of claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-	not admitted	Amount of claim under verifica- tion	Remarks , if any
		Amount claimed	Amount of claim	Nature of	•	Amount covered	Whether	%		off			
			admitted	claim	security interest	by guarantee	related party?	voting share in CoC					
1	LIC Housing Finance Limited	776666442.80	769557023	Loan	Amount covered by security interest	769557023	No	90.01%	NIL	NIL	7109419.80	-	
2	IIFL Home Finance Ltd.	42398678.87	36228619.71	Loan	Amount covered by security interest	36228619.71	No	4.24%	NIL	NIL	6170059.16	0	
	Total	81,90,65,122	80,57,85,643			80,57,85,643		94.25%			13279478.96	-	

^{*}Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.